

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**O.A. No.773/2021**

**This the 29<sup>th</sup> day of June, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

AbhaSethi  
D/o ShriShyamSundar  
Aged about 59 years  
Senior Translation Officer  
Indian Air Force  
HQ Western Air Command  
Command Education Section, Subroto Park  
Delhi Cantonment, Delhi-110010, Group B.  
Resident of  
117 SFS, Punjabi Bagh Apartments  
Rohtak Road, New Delhi-110063. ... Applicant

(By Advocate: Sh. Tushar Ranjan Mohanty)

Versus

1. Union of India  
Through the Secretary  
Ministry of Defence, South Block  
Rajpath, E Block  
Central Secretariat, New Delhi-110011.
  
2. Chief of Air Staff  
Indian Air Force  
Western Air Command  
VayuBhawan, Rafi Marg  
Delhi-110106. ... Respondents

(By Advocate: Ms. AnupamaBansal)

**ORDER (Oral)**

**Justice L. Narasimha Reddy, Chairman:**

The applicant is holding the post of Senior Translation Officer. At present, she is working in the Headquarters of Western Air Command. Next promotion is to the post of Assistant Director (Official Language). The applicant states that she is about to retire by the end of this month, and though there exist adequate number of vacancies and she is otherwise qualified, the respondents are not taking any steps for promotion. This OA is filed with a prayer to direct the respondents to consider the case of the applicant for promotion to the post of Assistant Director (Official Language) w.e.f December 2019 in terms of extant rules and instructions.

2. We heard Sh. Tushar Ranjan Mohanty, learned counsel for the applicant and Ms. Anupama Bansal, learned counsel for the respondents at the stage of admission.

3. We find that the description of respondent no. 2 is not proper at all. Be that as it may, it is brought to our notice by the learned counsel for the respondents that the UPSC had already approached for arranging the selection to the post of Assistant Director (Official Language) and the matter is pending at their end. The applicant is also aware of that. She made a reference





to that in the OA. The respondents have to wait for further steps, viz., selection to be undertaken by the UPSC. If the applicant is attaining the age of superannuation even before the selection process takes place, we cannot help it. These are the vagaries of service. Though a prayer is made during the course of arguments that the case of the applicant may be considered for adhoc promotion, we cannot give specific direction in this behalf. Much would depend upon the need in the department and the availability of eligible persons.

4. We, therefore, dispose of the OA directing the respondents to expedite the process of convening the DPC for promotion to the post of Assistant Director (Official Language). There shall be no order as to costs.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/lg/vb/ns/sd